

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 19th March, 2015
Time: 10:30AM

HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER

HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR COMPLETION OF PLEADINGS				
1.	Appeal No.3/2015 & M.A.No.17/2015	M/s Genex Industries Ltd. Vs. Punjab Pollution Control Board & Anr.	Mr. Praveen Kr. Singh, Adv. For the Appellant. Mr. Ashish Verma, Adv. & Mr. Anup Singh, Adv. For R-1. Mr. Rajkumar, Adv. with Mr. S.L. Gundli, Adv. For CPCB.	
2.	Original Application No. 518/2014.	Centre for Environment Litigation Vs. U.O.I & Ors.	Mr. Gaurav Kr. Bansal, Adv. For the Applicant. Mr. Vishwendra Verma, Adv. For R-1. Mr. Rahul Verma, Adv. For R-2 to 8.	
FOR HEARING				
3.	Appeal No. 78/2014 & M.A. NO 237/2015 & M.A.No.242/2015.	Gram Panchayat Salana Jeevan Singh Wala & Ors. Vs. Union of India & Ors.	Mr. A.R. Takkar with Mr. Ankur Sharma, Sugandha Nayak and Mr. Soumil Garg, Advs. For the Appellant. Ms. Panchajanya Batra Singh, Adv. (MoEF) for R-1. Mr. Vishwendra Varma, adv. For R-2. Mr. B.V.Niren, Mr. A. Kr. Prasad & Mr. V.V.Vardhan Advs. For R-3. Mr. Shubham Bhalla, Adv. For R-4. Mr. Raj Panjwani, Sr. Adv. & Ajay Bhargava Adv. For R-5.	
4.	R.A.No.07/2012 in Appeal No.23-28/2011 & M.A.No.1079/2013.	M/s Nagarjuna Construction Co. Ltd. & Anr. Vs. T. Mohana Rao & Ors.	Mr. C.A. Sundaram, Sr. Adv., Mr. A.D.N. Rao and Mr. Sudipto Sircar, Advs. for Review Applicant. Mr. Raj Panjwani, Sr. Adv. for R-1 to 6. Mr. P. Bharat Singh, Adv., for R-9. Mr. Nikhil Nayyar & Ms. Akanksha, Adv. for APPCB For R-10 & 11. Ms. P.B. Singh standing counsel MoEF & CC, R-8.	
5.	R.A.No.13/2014 in Appeal No.23-28/2011.	Ministry of Environment & Forests Vs. T. Mohana Rao & Ors.	-----SAME AS ABOVE-----	
6.	Original Application No. 60/2014 & M.A No. 125/2014 & M.A No. 641/2014.	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National	Mr. M.L. Lohoty, Sr. Adv. along with Ms. Gargi Bhatta, Adv. for Applicant. Mr. Vivek Chib, Adv. for R – 1.	

		Awareness (SPCHETNA) Vs. Union of India & Ors.	Mr. Dhruv Tamta, Adv. for R - 2 Mr. Ravi Gupta, Sr. Adv., Alongwith Mr. Pawanjit S. Bindra, Adv. & Ms. Iti Sharma, Adv. for R – 3 Ms. Puja Kalra, Adv. for R – 4 Mr. N.P. Singh, Adv. for R – 5 Ms. Puja Kalra, Adv. For SDMC.	
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DATE: 19th March, 2015
Time: AFTER THE ABOVE BENCH

HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER

HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR DIRECTIONS				
1.	R.A.No.3/2015 in Original Application No.328/2013	Lokendra Kumar Vs. State of U.P. & Ors.	Mr. Ashok Kumar Sharma & Mr. C. Kannan, Advs. For the Applicant in R.A.No.3/2015 in Original Application No.328/2013 . Ms. Savitri Pandey, Adv. For R-1 to 6. Mr. Vikas Malhotra, Adv. For R-7. Mr. Anil Grover, AAG of Haryana for State of Haryana.	
2.	R.A.No.4/2015 in Original Application No.288/2013.	Chandrapal Singh Vs. State of U.P. & Ors.	Mr. Nishant Kumar, Adv. For the Applicant in R.A.No. 4/2015 in Original Application No. 228/2013. Ms. Savitri Pandey, Adv. For R-1 to 6. Mr. Vikas Malhotra, Adv. For R-7. Ms. Pooja Dhar, Adv. For R-8.	
AFTER NOTICE				
3.	M.A.No.106/2015 in Original Application No.328/2013.	Lokendra Kumar Vs. State of U.P. & Ors.	Mr. Pukit Agrawal, Adv. for Applicant in M.A.No. 106/2015 to 109/2015. Ms. Savitri Pandey, Adv. For R-1 to 6. Mr. Vikas Malhotra, Adv. For R-7. Mr. Anil Grover, AAG of Haryana for State of Haryana.	
FOR HEARING				
4.	Appeal No.92/2013.	Bimal Gogoi & Anr. Vs. State of Arunachal Pradesh & Ors.	Mr. Ritwick Dutta, Ms. Preeta Dhar and Ms. Maneka Kaur, Advs. For the Appellant. Mr. A.D.N. Rao, & Sudipto Sircar, Advs. for R-1. Mr. Vivek Chib & Mr. Asif Ahmed, Advs For R- 2 & 4. Mr. A.K.Prasad, Adv. For R 2 & 4. Mr. Tarun Johri, Adv. For R-3 Mr. Vivek Chib, Adv. with Mr. Joby P. Varghese & Ms. Ruchira Goel (for MoEF).	

For order, cause list and other information please visit our website: www.greentribunal.gov.in